

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1975-76 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4430/82].

(b) (i) Review by the Government on the working of the Assam Argo-Industries Development Corporation Limited, Gauhati, for the year 1973-74.

(ii) Annual Report of the Assam Agro-Industries Development Corporation Limited, Gauhati, for the year 1973-74 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT-4431/82].

(3) A copy each of the following papers (Hindi and English versions) :—

(i) Annual Report of the National Co-operative Dairy Federation of India, New Delhi, for the year 1980-81 alongwith Accounts and the Audit Report thereon.

(ii) Review by the Government on the working of the National Co-operative Dairy Federation of India, New Delhi, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4432/82].

ANNUAL REPORT OF CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADE MARKS.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF) : I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks under Section 126 of the Trade and Merchandise Marks Act, 1958 for the year 1981-82.

[Placed in Library. See No. LT-4433/82].

REVIEW ON, ANNUAL REPORT AND ANNUAL ACCOUNTS OF NATIONAL CO-OPERATIVE UNION OF INDIA, NEW DELHI, FOR 1980-81, REVIEW ON AND ANNUAL REPORT OF FOOD CORPORATION OF INDIA FOR 1980-81, DELHI ROLLER MILLS WHEAT PRODUCTS (EX-MILL AND RETAIL) PRICE CONTROL (AMENDMENT) ORDER, 1982 ETC.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions):

(i) Annual Report of the National Cooperative Union of India, New Delhi, for the year 1980-81.

(ii) Annual Accounts of the National Cooperative Union of India, New Delhi, for the year 1980-81 together with Audit Report thereon.

(iii) Review by the Government on the working of the National Cooperative Union of India, New Delhi, for the year 1980-81.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4434/82].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1980-81 alongwith the Audited Accounts under sub-section (2) of section 35 of the Food Corporation Act, 1964.

(ii) A copy of the Review by (Hindi and English versions) by the Government on the working of the Food Corporation of India for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4435/82].

(5) A copy of the Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Amendment) Order, 1982 (Hindi and English versions) published in Notification No. G.S.R. 516 (E) in Gazette of India dated the 2nd August, 1982, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT-4436/82].

(6) A copy each of the following papers (Hindi and English versions):

(i) Annual Report of the National Co-operative Land Development Banks Federation, Bombay, for the year 1980-81.

(ii) Annual Accounts of the National Co-operative Land Development Banks Federation, Bombay, for the year

1980-81 alongwith Audit Report thereon.

(iii) Review by the Government on the working of the National Co-operative Land Development Banks Federation, Bombay, for the year 1980-81.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library. See No. LT-4437/82].

REVIEW ON AND ANNUAL REPORT OF RAIL INDIA TECHNICAL AND ECONOMIC SERVICES LTD., NEW DELHI, FOR THE YEARS 1978-79, 1979-80, REVIEW ON AND ANNUAL REPORT OF INDIAN RAILWAY CONSTRUCTION COMPANY LIMITED, NEW DELHI, FOR THE YEARS 1978-79, 1979-80 AND STATEMENTS FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a)(i) Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1978-79 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.